

Annexure 7																
Name of the Corporate debtor: M/s. Dharti Dredging and Infrastructure Limited ; Date of commencement of CIRP: 05.04.2022; List of Creditors as on :09.01.2023																
List of operational creditors (Government dues)																
S No	Details of claimant			Details of claims received			Details of claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in COC if applicable					
1	S Mulaswamy(Assistant Commissioner(State Tax)FAC,East Godavari,Andhra Pradesh-533437		G-1		2,98,513	2,98,513	FORM F	Nil, as per claim form		NO	NIL	-	NA	-	-	
2	Assistant Commissioner of Income Tax, Circle 8(1),Hyderabad		G-2		7,89,52,760	7,89,52,760	FORM F	Nil, as per claim form		NO	NIL	-	NA	-	-	
3	C P Chavda State Tas Officer (1) Unit 99,Jamnagar		G-3		1,05,44,158	1,05,44,158	FORM F	The department given a latter as secured creditor		NO	NIL	-	NA	-	-	The department given a latter as secured creditor
4	Employee State Insurance Corporation (ESI)	ESI	G-4		2,73,540	2,73,540	FORM B	Nil, as per claim form		NO	NIL	-	NA	-	-	
5	Employees Provident Fund Organisation (EPF)	PF	G-5		7,01,02,836	7,01,02,836	FORM F	NA as per claim form		NO	NIL	-	NA	-	-	
6	Assistant Commissioner (ST) (FAC), Cholavaram Assessment Circle, Government of Tamilnadu	Service Tax	G-6		67,22,190	67,22,190	FORM B	Details of any retention of title arrangements in respect of goods or properties to which claim refers -NIL		NO	NIL	-	NA	-	-	
7	Income tax department, Hyderabad	Income tax	G-7		1,97,19,600	1,97,19,600	FORM B	Details of any retention of title arrangements in respect of goods or properties to which claim refers -NIL		NO	NIL	-	NA	-	-	
8	Mohan Behera, Assistant Commissioner of CGST and Central & Customs , Bhubaneswar zone, Bhubaneswar, Odisha	GST	G-8		7,38,540	7,38,540	Form B	Nil, as per claim form		NO	NIL	-	NA	-	-	
9	Deputy Commissioner of Central Tax, Ameerpet GST Division, Hyderabad GST Commissioner	GST	G-9		86,87,57,487	72,61,81,012	Form B	Nil, as per email received as on 28.12.2022		NO	NIL	13,61,02,790	NA	64,73,684	-	
10	Greater Hyderabad Municipal Corporation (GHMC)	GHMC	G-10		4,73,459	4,73,459	Form B			NO	NIL	0	NA	-	-	
					1,05,65,83,083	91,40,06,608						13,61,02,790	0	64,73,684	-	